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27/11

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S. No.	Name of Official (Sh./Ms.)	From	To
1.	Harmeet Kaur, PA EC: 11127144	Personal Assistant in the abolished court of Ms. Shivangi Vyas, Ld. JMFC (NI Act) Digital Court-01, New Delhi District, Patiala House Courts, New Delhi	Personal Assistant in the Court of Sh. Robinjeet Singh, Ld. JSCC/ASCJ/GJ, New Delhi District, Patiala House Courts, New Delhi
2.	Sh. Ajay, PA EC: 3450/14990464	Personal Assistant in the Court of Sh. Robinjeet Singh, Ld. JSCC/ASCJ/GJ, New Delhi District, Patiala House Courts, New Delhi	Personal Assistant in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.

* Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(Signature)
(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
New Delhi District,
Patiala House Courts, New Delhi

No. 231-250 /Admn./P&T/Pr. D&SJ/ND/PHC/ND/2026

Dated 06/01/25

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The concerned Ld. Presiding Officers, Patiala House Courts, New Delhi.
3. The Personal Office of the undersigned.
4. The Administrative Officer (Judl.), Patiala House Court, New Delhi
5. The concerned officials.
6. The DDO/AO, Accounts Branch, R&I Branch (Layers), Patiala House Courts, New Delhi
7. The Dealing Official, Leave Section, Patiala House Courts, New Delhi.
8. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
9. The Dealing Official, T&P, Admn.-I Personal File/ACR/Leave/Website Committee, THC, Delhi.

(Signature)
Principal District & Sessions Judge
New Delhi District,
Patiala House Courts, New Delhi